

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

No. R.A. 350/00012/2020
O.A. 350/00633/2020

Date of order: 10.11.2020

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Jagadis Das,
Son of Narendra Nath Das,
Aged about 47 years,
Working as Pharmacist at Static cum Mobile
Medical Unit, Kaliachak,
District – Malda,
Residing at Balidanga,
Kaliachak,
District – Malda,
Pin – 732201.

... Applicant

- V E R S U S -

1. Union of India
Through the Secretary to the Govt. of India,
Ministry of Labour & Employment,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi – 110 001.
2. The Director General (Labour Welfare),
26, Jaisalmer House,
Man Singh Road,
New Delhi – 110 011.
3. The Welfare & Cess Commissioner,
Labour Welfare Organization,
5th Floor,
2nd M.S.O. Building,
Nizam Palace,
234/4, A.J.C. Bose Road,
Kolkata – 700 020.
4. The Deputy Welfare Commissioner (C),
Ministry of Labour & Employment,

4th

Office of the Welfare & Cess Commissioner,
Labour Welfare Organization,
5th Floor,
2nd M.S.O. Building,
Nizam Palace,
234/4, A.J.C. Bose Road,
Kolkata - 700 020.

... Respondents

For the Applicant : Mr. S. Roy, Counsel

For the Respondents : None

O R D E R (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

1. Counsel for the applicant is present and submits a memo of withdrawal in which the applicant has desired to withdraw the R.A. No. 350/00012/2020 arising out of O.A. No. 350/00633/2020.

2. The matter is disposed of as withdrawn.
3. The memo of withdrawal is taken on record.

(Dr. Nandita Chatterjee)
Administrative Member

SP